REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indiranagar, Bangalore- 560 038.

Dated: 28-10-87

APPLICATION NO 875 /87 (F)

APPLICANT

Vs

RESPONDENTS

Shri D.G. Sonde

The Joint Secy, CSIR, New Delhi & another

To

- 1. Shri D.G. Sonde 2635, II Main Road V.V. Mohalla Mysors - 570 002
- 2. Shri S.N. Bhat
 Advocate
 72, Balepet
 Bangalore 560 053

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of DRDER/STAX/

PARKET Passed by this Tribunal in the above said application 26-10-87

RECEIVEL 2 Copies 22/10/87

Diary No. 1364 (CR (8)

IsacaDate: 30.10.00

Encl: as above.

DEPUTY REGISTRAR
(JUDICIAL)

8)0

In the Central Administrative Tribunal Bangalore Bench, Bangalore

ORDER SHEET

Application No South

Applicant

D. G. Sonde.

Advocate for Applicant

sk.s.N. Bhat.

Mount Sey C SIR, No Delhi Ward

Advocate for Respondent

Date

Office Notes

Orders of Tribunal

KSPVC/LHARM(A) 26.X.1987.

Onder &

Shri S.N. Bhat, learned counsel for the applicant, in our opinion, very rightly, seeks leave to withdraw this application, with liberty reserved toapproach this Tribunal after the promotions are made.

Permission sought for is granted.

Application is rejected as withdrawn.

VICE CHAIRMAN AL KOCS MEMBER(A)

dms.

True Copy-

CENTRAL ADMINISTRATIVE TRIBUNA

ADDITIONAL BENCH

BANGALORE